PENDENCY REPORT AS ON 06-04-2020			
SI No.	Case Type	Total	
1	ABLAPL- Anticipatory Bail	8172	
2	ADMLS-Admirality Suits.	9	
3	AHO-Appeal Against High Court Order.	50	
4	ARBA-Appeals under Indian Arbitration Act.	269	
5	ARBP-Petitions under Indian Arbitration Act.	200	
6	AS-Admirality Suit.	1	
7	BLAPL-Bail Application.	3975	
8	CEREF-Reference under Central Excise Act.	22	
9	CMAPL-Miscellaneous Applications.	2481	
10	CMPAT-Company Act.	84	
11	CMP-Civil Miscellaneous Petition	2410	
12	COA-Appeals against judgement in Comp.Pet.	17	
13	COAPL-Appl.in pending Proceeding(Comp. Act.)	2	
14	CONTAC-Appeals against orders in Civil Contempt	5	
15	CONTAR-Appeals against orders in Crl.Cont.mater	1	
16	CONTC-Cotempt of Court Cases (Civil contempt)	4666	
17	Contempt Petition in Bhubaneswar Bench	2	
18	Contempt Petition in Cuttack Bench	65	
19	CONTR-Proceeding relating to Criminal Contempt	49	
20	COPET-Orginal Petition (Companies Act.)	130	
21	CRA-Criminal Appeals	1049	
22	CRLA-Appeal against Judgement/Sentence.	9799	
23	CRLLP-Appl.for leave to appeal US 378 Cr.P.C.	1488	
24	CRLMA-Other Miscellaneous Application.	607	
25	CRLMC-Appl.under Sec.482 Cr.P.C.	9989	
26	CRLMP-Criminal Miscellaneous Petition	384	
27	CRLREV-Criminal Revision.	8918	
28	CRMC-Criminal Miscellaneous Case	22	
29	CRP-Revision Petition.	160	
30	CRREV-Criminal Revision	259	
31	CS(OS)-Civil suits.	1	
32	CUSREF-Reference under Customs Act.	3	
33	CVA-Civil Appeals	3	
34	CVREV-Civil Revision.	39	
35	CVRVW-Civil Review.	19	
36	DSREF-Confirmation under Sec.336 Cr.P.C.	5	
37	EC-Execution Case.	3	
38		14	
	ELA-Appeals from Judgement in Election Pet.		
39	ELPET-Election Petitions.	28	
40	EXFA-Execution First Appeal.	3 4	
41	EXOS-Execution Application.		
42	EXP-Execution Petition.	21	
43	FA-First Appeal	1078	
44	FAO-First Appeal from Orders.	3080	
45	FA(OS)-FA from Judgement in original suits.	1 112	
46	GA-Government Appeals	112	
47	GCRLA-Government Appeals	390	
48	GUAP-Pet. under Guardianship and Wards Act.	11	
49	IP(M)-Main Petition (Insolvency ACt.)	1	

50	ITA-Appeals Income-tax	369
51	JCRA-Jail Criminal Appeals	15
52	JCRLA-Jail Criminal Appeal	1204
53	JCRLRV-Jail Criminal Revision.	11
54	JCRMC-Jail Criminal Misc.Case.	1
55	LAA-Appeals (Land Acquisition Act)	959
56	LPA-Letters Patent Appeals.	35
57	MACA-Motor Accident Appeals.	6202
58	MAC-Motor Accident Claims.	1
59	MA-Miscellaneous Appeals	100
60	MATA-Matrimonial Cases (Appeals)	900
61	MFA-FA against Spl. Jurisdiction Cases.	10
62	MJC-Misc.Judicial Case.	59
63	MSA-SA from judgements in Misc. Cases.	84
64	OCRMC-Original Crl. Miscellaneous Case	100
65	OJC-Original Jurisdiction case (Writ)	1619
66	OREF-References.	1
67	OS-Original Suit.	1
68	OTAPL-Other Tax Applications.	111
69	OTC-Other Tax Case.	6
70	OVTA-Tax Appeal Under OVAT ACt.	1
71	RCFA-First Appeals(Rent Control Matters)	1
72	Review Petition in Cuttack Bench	8
73	RFA-FA from Judgement and Decree in Suit	2163
74	RPFAM-Revision US 19 of Family Court Act.	1620
75	RSA-Second Appeal from Judgement and Decree.	6692
76	RVWPET-Review Petition.	1854
77	SAO-Second Appeal from Appellate Order.	222
78	SA-Second Appeal	2312
79	SCLP-Pet.for leave to appeal to Supreme Court	1
80	SJC-Special Jurisdiction Case (Tax Matters)	179
81	SM-Suo Motu.	46
82	SPA-Sp.Appeal before DB	5
83	STAPL-Appl.for direction to make a reference.	1
84	STREV-Sales Tax Revision.	1548
85	TA-Tax Appeal	12
86	TEST-Testamentary Cases.	1
87	TREV-Tax Revesion	99
88	TRPCRL-Transfer Pet.for transfer a Crl.Proc.	268
89	TRP(C)-Transfer Petition under Sec.14 Cr.P.C.	842
90	WA-Appeals before DB against SB Judgement	3248
91	WPC(OAC)-Original Application in Cuttack Bench	289
92	WPC(OA)-Original Application in Bhubaneswar Bench	35
93	WPC(OAPC)-Original Application (Provisional) in Cuttack	3
	Bench	
94	WPCRL-Pet.UA.226 for Writ of Habeas Corpus.	689
95	WPC(TAC)-Transfer Application in Cuttack Bench	2
96	WP(C)-Writ Petition under Art.226 and 227.	62737
	Grand Total	156767